

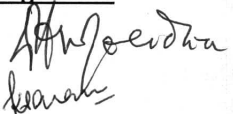
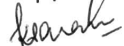
National Company Law Tribunal  
Allahabad Bench  
Allahabad

198/2007  
CP No. 125 (ND)/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2016.

NAME OF THE COMPANY: M/s Jagran Publication Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	D. Vidyanandan		<del>Respondent</del>	
2.	Kartikaya Saran		Petitioner	

## Order

198/2007 M/s Jagran Publications Pvt Ltd & Ors.

Learned counsel for the respondent made an application informing the Bench that that this matter pertains to the jurisdiction of Ahmedabad Bench which is having jurisdiction over Madhya Pradesh. However, it is made clear to the learned counsel that, if he so desires, can move an application before the Hon'ble Principal Bench for transfer of the matter. The matter shall be listed on 7<sup>th</sup> September for hearing of the arguments finally, provided no order is passed by Hon'ble Principal Bench in the meanwhile.

  
SH.VSR AVADHANI (Judicial  
Member)

  
SH.H.P.CHATURVEDI (Judicial  
Member)

Dated:02.08.2016